

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of November, 2023.

State: Assam

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	01	-	-	01
2	Lakhimpur	07	-	-	07
3	KarbiAnglong	03	-	02	01
4	Barpeta	02	-	-	02
5	Goalpara	02	-	-	02
6	Sivasagar	01	-	-	01
7	Hailakandi	01	-	-	01
8	Morigaon	02	-	-	02
9	Dhubri	01	-	-	01
10	Jorhat	03	-	-	03
11	Kamrup(M)	34	-	02	32
12	Karimganj	04	01	-	05
13	Kamrup	01	-	-	01
	Total	62	01	04	59

State: Arunachal Pradesh

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Lohit	02	-	-	02
2	Papumpare	02	01	-	03
3	East Kameng	01	-	-	01
4	West Kameng	01	-	-	01
5	Tirap	01	-	-	01
	Total	07	01		08

N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram

Details of Criminal Pending Cases of Sitting/Former MPs/MLAs


State: Assam

Sl.No	Case No	Year of Filing	Stage of proceedings	District
1	GR 1118/09	2009	Appearance	Cachar
2	Spl. (Vig) 5/2012	2012	Evidence	Lakhimpur
3	Spl. (Vig) 6/2012	2012	Evidence	Lakhimpur
4	Spl. (Vig) 7/2012	2012	Argument	Lakhimpur
5	SC 6/2021	2021	Evidence	Lakhimpur
6	SC 148/2018	2018	Submission of copy updated order of Hon'ble Gauhati High Court	Lakhimpur
7	GR 1739/2011	2011	Appearance	Lakhimpur
8	GR 643/2012	2012	Appearance	Lakhimpur
9	SCT 1-07/2021	2021	Argument	KarbiAnglong
10	PRC-420/2022	2022	Prosecution Witness	Barpeta
11	PRC-900/2022	2022	Necessary Order	Barpeta
12	CR 99/2021	2021	Appearance	Goalpara
13	Session Case 40/2023	2023	Consideration of Charge (C.C)	Goalpara
14	CR 37/2021	2021	Evidence	Sivasagar
15	SC 26/2022	2022	Argument	Hailakandi
16	CR 386/18	2018	Prosecution Witness	Morigaon
17	PRC 1673/19	2023	Appearance	Morigaon
18	CR 176/17	2017	Stayed by Hon'ble Gauhati High Court	Jorhat
19	PRC 596/20	2020	-do-	Jorhat
20	PRC 1286/21	2021	Evidence	Jorhat
21	Sess. Case 50/2006	2006	Evidence	Kamrup(M)
22	Sess. Case 59/2010	2010	Report	Kamrup(M)
23	Sess. Spl. (LG) 17/2014	2014	Evidence	Kamrup(M)
24	Sess. Case 203/2015	2015	Evidence	Kamrup(M)
25	Sess. Case 175/2017	2017	Evidence	Kamrup(M)
26	Sess. Case 93/2018	2018	Appearance	Kamrup(M)
27	Sess. Case 94/2018	2018	Appearance	Kamrup(M)
28	Sess. Case 355/2018	2018	Consideration of charge	Kamrup(M)
29	Sess. Case – 59/2019	2019	Hearing	Kamrup(M)
30	Sess. Case 152/2022	2022	Consideration of charge	Kamrup(M)

31	GR 3629/2015	2015	Hearing	Kamrup(M)
32	GR 6166/2015	2015	Appearance	Kamrup(M)
33	GR 5705/2011	2011	Appearance	Kamrup(M)
34	GR 687/2014	2014	Evidence	Kamrup(M)
35	GR 10098/2016	2016	Copy	Kamrup(M)
36	GR 5664/2011	2011	Appearance	Kamrup(M)
37	GR 7220/2015	2015	Evidence	Kamrup(M)
38	GR 12111/2013	2013	Evidence	Kamrup(M)
39	GR 1729/2014	2014	Evidence	Kamrup(M)
40	GR 5698/2011	2011	Evidence	Kamrup(M)
41	CR 559/2016	2016	Hearing	Kamrup(M)
42	CR 3157/2016	2016	Evidence	Kamrup(M)
43	CR 3618/2019	2019	Appearance	Kamrup(M)
44	CR 1688/2016	2016	Evidence	Kamrup(M)
45	CR 596/2018	2018	Copy	Kamrup(M)
46	CR 3818/2017	2017	Hearing	Kamrup(M)
47	CR 4651/2019	2019	Appearance	Kamrup(M)
48	CR 4652/2019	2019	Appearance	Kamrup(M)
49	CR 3083/2019	2019	Appearance	Kamrup(M)
50	CR 3084/2019	2019	Cross	Kamrup(M)
51	CR 2817/2022	2022	Inquiry	Kamrup(M)
52	CR 5001/2022	2022	O/E	Kamrup(M)
53	CR 1732/21	2021	Appearance	Dhubri
54	GR 2640/2018	2018	Necessary Order	Karimganj
55	CR 1202/2017	2017	Necessary Order	Karimganj
56	GR 869/2019	2019	Appearance	Karimganj
57	GR 81/2011	2011	Evidence	Karimganj
58	CR 1220/2023	2023	Further Enquiry	Karimganj
59	CR 81/2022	2022	Examination of Complainant	Kamrup

State: Arunachal Pradesh

Sl.No	Case No	Year of Filing	Stage of proceedings	District
1	Criminal Revision 04(L)/2023	2023	Hearing	Lohit
2	Criminal Revision 06(L)/2023	2023	Hearing	Lohit
3	GR 317/07	2005	Appearance	Papumpare
4	GR 81/2022	2022	Prosecution evidence	East Kameng
5	Complaint Case No. 03/2022	2022	Necessary Order	West Kameng
6	DMK 31/05	2005	Evidence	Papumpare
7	BJN PS Case No. 10/05	2005	Evidence	Papumpare
8	GR 09/23 (Lazu PS 05/14)	2014	Appearance	Tirap


15/12/2023
Administrative Officer (Judl.)
Statement Section